# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

### O.A. NO. 293 OF 2013

Thursday, this the 5th day of June, 2014

#### CORAM:

#### HON'BLE MR.JUSTICE A.K.BASHEER, JUDICIAL MEMBER

K.Mohanan Nair Velangattu House Thirunellur (PO) Cherthala – 688 541

Applicant \*\*

(By Advocate Mr.P.K.Madhusoodhanan)

#### versus

- 1. Inspector of Posts
  Department of Posts, India
  Cherthala Sub Division
  Cheerthala 688 524
- 2. The Superintendent of Post Offices
  Department of Posts, India
  Alappuzha 688 012
- 3. The Sub Post Master
  Sub Office, Department of Posts, India
  Varanam, Alappuzha 688 555
- 4. The Branch Post Master
  Branch Post Office
  Department of Posts, India
  Thirunellur 688 541
- 5. The Chief Post Master General Department of Posts, India
  Thiruvananthapuram

Respondents

(By Advocate Mr. Sunil Jacob Jose, SCGSC)

The application having been heard on 05.06.2014, the Tribunal on the same day delivered the following:

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#### ORDER

## HON'BLE MR.JUSTICE A.K.BASHEER, JUDICIAL MEMBER

When this case is taken up for consideration, it is brought to my notice that the applicant has been transferred back to Thirunellur Branch Post Office from Varanam with effect from January 13, 2014 and thus his grievance now stands redressed.

2. Therefore, Original Application is closed as infructuous. No costs.

Dated, the 5th June, 2014

JUSTICE A.K.BASHEER
JUDICIAL MEMBER